

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/125(AHM)2021 in CP(IB) 332 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.04.2021**

Name of the Company:

Darshan Bharatbhai Patel
V/s
Gokul Ceramic Pvt. Ltd

Section 19(2) of the Insolvency and Bankruptcy Code r.w Rules 11 of
NCLT rules,2016.

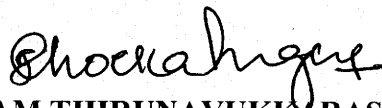
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Kamil Lokhandwala, Advocate appeared on behalf of Applicant. None appeared on behalf of Respondent.

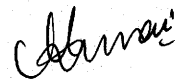
On the request of the Applicant, the matter is adjourned.

List the matter on 22.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 27th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**